

on starred question No. 1204 in this House on March 31, 1960.

#### Safety Equipment Committee

\*1126. { Shri Ram Krishan Gupta:  
Shri Chunji Lal:  
Shri S. C. Samanta:  
Shri Subodh Hansda:  
Sardar Iqbal Singh:  
Shri Muhamed Elias:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 1627 on the 19th April, 1961 and state:

(a) whether Government have ascertained views of the interested parties on the report of Safety Equipment Committee;

(b) if so, their reaction; and

(c) the steps taken to implement the recommendations of the Committee?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) to (c). The views of the interests concerned have been received and are being examined.

#### Conference of Neutral Nations

\*1127. Shri Indrajit Gupta: Will the Prime Minister be pleased to state:

(a) the names of those African, Asian, or Latin American countries whose participation in the proposed 'Summit' Conference of Neutral States was supported by India at the preparatory meeting;

(b) countries whose participation was opposed by India; and

(c) Government's basis for deciding this issue?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) to (c). The Preparatory Meeting at Cairo did not decide on the countries to be invited to the Conference of Heads of State or Government of non-aligned countries commencing at Belgrade on the 1st September, 1961. The Meeting, however, adopted certain

criteria to be observed for extending invitations. It was actually left to a Committee of diplomatic representatives in Cairo of the countries that participated in the Preparatory Meeting to decide on the additional countries to be invited and it was understood that their deliberations as well as decisions were to be considered confidential. The approach of the Government of India was to interpret the principles laid down in as liberal a manner as possible. India proposed or supported the invitation of a number of countries. A number of these were added to the list of invitees, while some were not so added.

#### Occupation of Indian Territory by Pakistan

2912. { Shri Ram Krishan Gupta:  
Shri D. C. Sharma:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1360 on the 6th April, 1961 and state:

(a) whether the dispute regarding occupation of area known as Jalaiya area in Amarpur and Sabroom subdivision of Tripura by Pakistan has been settled; and

(b) if so, the result thereof?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) No Sir.

(b) Does not arise.

(It has now been clarified by the Tripura Administration that the "disputed area" into which 12 Pakistani families are reported to have infiltrated is not really the Jalaiya area as such but an area near the Jalaiya village. This "disputed area" is bounded by the streamlet Ranga Feni on the West and Assalong or Dhala Feni on the East. The proposed on-the-spot joint inspection by local officers of Tripura Administration and East Pakistan to verify facts has not yet taken place.)